

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 764 OF 2019 IN  
DFR (RP) NO. 1127 OF 2019 IN  
APPEAL NO. 209 OF 2015**

**Dated: 15<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**Gujarat Urja Vikas Nigam Limited & Ors. .... Appellant(s)  
Versus  
Renew Wind Energy (Rajkot) Private Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Suhaed Buttan

**ORDER**

Issue notice to Respondents on IA No. 764 of 2019 as well as the main appeal, returnable on 27.05.2019. Dasti, in addition, is permitted.

List the matter on **27.05.2019**.

**(S.D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**